

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No.510 of 1988

P.K.Sharma ..... Applicant

Versus

Union of India & Others ..... Respondents

Connected with

Registration O.A. No.290 of 1988

Ashok Kumar Shukla and Others .... Applicants

Versus

Union of India & Others ..... Respondents

Connected with

Registration O.A. No.241 of 1988

Udai Shanker Singh and Others .... Applicants

Versus

Union of India & Others ..... Respondents

Connected with

Registration O.A. No.502 of 1988

Shri Ram Babu ..... Applicant

Versus

Union of India & Others ..... Respondents

Connected with

Registration O.A. No.509 of 1988

Shashi Bhushan Tiwari ..... Applicant

Versus

Union of India & Others ..... Respondents

Hon. Mr. Justice K.Nath, V.C.

Hon. Mr. I.K.Rasgotra, A.M.

(By Hon. Mr. I.K.Rasgotra, A.M.)

For judgement see our judgement of date  
passed in O.A. No.290 of 1988 Ashok Kumar Shukla and  
Others Versus Union of India & Others.

*Sukhdev*  
Member (A)

*R*  
Vice Chairman

Dated the 7th December, 1990.

RKM